

ACT NO. II OF 1908.

[PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.]

(Received the assent of the Governor General on the 3rd
January, 1908.)

An Act further to amend the Indian Tariff
Act, 1894.

WHEREAS it is expedient further to amend the
Indian Tariff Act, 1894; It is hereby enacted as
follows :—

1. This Act may be called the Indian Tariff Short title.
(Amendment) Act, 1908.

2. In No. 1 of Schedule III of the Indian Tariff Amendment
Act, 1894, as amended by the Indian Tariff Act of Schedule
(1894) Amendment Act, 1896, "annas 2" shall be III of Act
substituted for "anna 1" in the fourth column as the VIII of
rate of duty to be levied and collected per Imperial 1894.
gallon or six quart bottles of ale, beer, porter, cider
and other fermented liquors.